

Memo No. 23177 /Accounts Dated, Patna the 12/03/2019
PATNA HIGH COURT, PATNA

Expression of Interest for establishment of Canteens

Proposals, in sealed cover, are invited from reputed, experienced and licensed caterers for establishment of Advocates' and Staff Canteens in the premises of the Court. Details of the canteens available in the Court's premises are as under:

1. Patna High Court Canteen situated west to the Court Officer's Office
2. Patna High Court Employees' Canteen situated west to the Court Officer's Office
3. Patna High Court Lawyers' Canteen situated on the 1st floor of main building near Advocates' Association.

The canteens are proposed to sell meal, sweets, snacks and beverages (tea/ coffee/ soft drinks) with special emphasis on quality food at affordable prices. Interested persons may submit their application to the undersigned **on or before 31.03.2019** along with the following details:-

1. Details of edible items along with rate which are proposed to be sold in the canteens.
2. Registration/ Permission of the Govt./local authority as caterer.
3. Registration with Labour Department.
4. PAN Number
5. Certificate regarding experience/ list of address of the offices/ organizations where their catering services are being provided.

The allotment of canteens and finalization of rate, terms and conditions of license shall be the sole discretion of the Court.

The Court also reserves the right to cancel this expression of interest in part or full at any stage.


Registrar General